

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5078  
TO BE ANSWERED ON 2<sup>ND</sup> APRIL, 2025**

**INTERNET SERVICE PROVIDERS**

**5078. SHRI ESWARASAMY K:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether it is a fact that Intelligence Bureau has asked Department of Telecommunications (DoT) to direct Internet Service Providers (ISPs) to keep a record of all online activities of customers for a minimum of six months;
- (b) if so, the details thereof and the reasons therefor;
- (c) the response of Government and ISPs thereto;
- (d) whether keeping such records can threaten customer's privacy and security; and
- (e) if so, the measures proposed to be taken by the Government to ensure protection of customers using the internet?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) & (b) No such request has been received by the Department from Intelligence Bureau.
- (c) to (e) Does not arise in view of the reply for (a) and (b) above.

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